

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 2 of 2013**

**Dated : 17<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Haryana Vidyut Prasaran Nigam Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swagatika Sahoo**

**ORDER**

Admit. Issue notice to the Respondents returnable on 22.02.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.02.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs